

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Crl) No(s).4537/2008

PREM DEVI & ANR. Petitioner(s)

VERSUS

STATE OF HARYANA Respondent(s)

Date: 07/01/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Anis Ahmed Khan,Adv.

Ms. Shweta Kapoor,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Order of issuance of notice is dated 13.6.2008 Petitioners have failed to serve the State since then. There is interim order in favour of the petitioners, therefore petitioners are directed to serve the State authorities through the standing counsel, on or before 21.1.2009.

List the matter on 21.1.2009.

(S.G.SHAH)
Registrar